

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-07/1999/11428/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the th 28 November, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(U) 5388 dtd. 22.11.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the morning of 30.11.2023 till the morning of 04.12.2023**, has been granted. Further, the Additional District & Sessions Judge, Udalguri, in her absence, the Civil Judge cum Assistant Sessions Judge, Udalguri, in his absence, the Chief Judicial Magistrate, Udalguri and in her absence, the in-charge Chief Judicial Magistrate shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/r

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-07/1999/11429/A dated , 28-11-23

Copy to:

✓1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]